

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.2115
ANSWERED ON 4TH JULY, 2019

MAINTENANCE OF FOUR-LANE AND SIX-LANE NHs

2115. SHRI SANTOSH KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the prescribed maintenance period in terms of years for contractors to carry out maintenance work of four-lane and six-lane national highways constructed by the Government; and
- (b) the number of four-lane and six-lane roads in poor condition due to lack of maintenance work by the contractors, State/UT-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Sir, maintenance & repair of national highways is an ongoing process. On completed sections, repair & maintenance is carried out by O&M contractors/BOT concessionaires. In stretches under implementation, the maintenance is carried out by the contractor/concessionaire as part of their obligations in the contract. Stretches entrusted to National Highways Authority of India (NHAI) but where work is yet to start are maintained either directly by NHAI or through State Public Works Department (PWD).

For the stretch which is already awarded to the concessionaire on BOT basis, it is obligatory on the part of concessionaire to maintain the stretch in traffic worthy condition. Where concessionaire fails to repair roads as per the concession agreement, NHAI undertakes repairing work at risk and cost of the concessionaire.
